

HIGH COURT OF MANIPUR

C I R C U L A R

Dated 30th April, 2026

No. HCM/Misc.89/2013/A&E/ 10858(A) : Pursuant to Full Court meeting resolution dated 29.04.2026, a permanent Secretariat in the name and style 'Collegium Secretariat, High Court of Manipur' is set up in the High Court of Manipur, to assist the High Court Collegium, in discharge of its functions *inter-alia*:

- i) maintenance of database relating to the record of District Judiciary;
- ii) maintenance of Collegium records;
- iii) compilation of necessary paper-works;
- iv) digitization of all collegium records; and
- v) any other ancillary works as and when directed.

The Collegium Secretariat, High Court of Manipur shall be headed by Smt. Monalisa Maibam who is now serving as Registrar (Vigilance) until further orders.

The Principal Private Secretary to Hon'ble The Chief Justice shall assist the Registrar (Vigilance) in discharge of the functions of the Collegium Secretariat.

This issues with the approval of Hon'ble The Chief Justice and shall come into force with immediate effect until further order(s).


(Registrar General)
High Court of Manipur

Copy to:

1. Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
2. P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. P.S. to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge High Court of Manipur.
4. All Registrars, High Court of Manipur.
5. All Joint Registrars, High Court of Manipur.
6. System Analyst, High Court of Manipur [for uploading the same in the official website].
7. All Superintendents, High Court of Manipur.
8. Person(s) concerned.
9. File.